

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

21) MA/560/2020
IA/2217/2021
IA/2008/2020
IA/2030/2020
MA/191/2020
C.P. (IB)/2824(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: PUNJAB NATIONAL BANK

VS

PARAMOUNT CONTENT SYNDICATORS PVT
LTD

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
01.11.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

/P/